

the following quantities is now under consideration.

Vitamin	Quantity	Value (Rs.)
B 1	15 tons per annum	85,35,000
B 2	2 " " "	8,80,000
B 6	0.5 " " "	12,36,000
C	60 " " "	58,00,000
D	10 " " "	27,00,000
	Total	1,91,51,000

The question of producing some of these vitamins under the National Industrial Development Corporation is being examined

Nicotinic acid and amide

Licences under the Industries (Development and Regulation) Act to produce the above vitamins with a capacity of 15 tons per annum has been issued to two firms. One of them has already started production

Heavy Industry Projects

5 { Shri V. P. Nayar:
Shri Easwara Iyer.

Will the Minister of Planning be pleased to lay on the Table of the House a statement showing

(a) the projects in Heavy Industry started or allotted to each State under the First and Second Five Year Plans,

(b) the capital invested by (i) the Central Government, (ii) the State Governments and (iii) Private Sector so far, and

(d) the *per capita* investment by the Central Government in Heavy Industry in each State?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (c) Three statements are laid on the Table of Lok Sabha furnishing the required information so far as available [See Appendix I, annexure No 6.]

Statement I indicates the heavy industrial projects started or proposed in each State under the First and Second Five Year Plans

Statement II indicates the break-up of investment on heavy industrial projects by the Central and State Governments and by the private sector.

Statement III shows the *per capita* investment by the Central Government in Heavy Industries in each State. The *per capita* investment is worked out on the basis of the total investment divided by the population in each State

Housing Schemes

{ Shri Ram Krishan:
Shri Radhelal Vyas:

Will the Minister of Works, Housing and Supply be pleased to state

(a) the total amount of loans and grants given to States during 1956-57 under various Housing schemes, scheme-wise and State-wise separately, and

(b) the total amount allocated during the current year State-wise and scheme-wise separately?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). A statement giving the information sought is laid [See Appendix I, annexure No 7]

Plantation Labour Housing Scheme

8. Shri Ram Krishan: Will the Minister of Works, Housing and Supply be pleased to state

(a) the names of the States which have introduced Plantation Labour Housing Scheme so far, and

(b) the total number of applications received so far from individual planters State-wise?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) The State of Kerala and the Tripura Administration have so far introduced the Plantation Labour Housing Scheme

(b) Kerala 44
Tripura 11